## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP NO. 17/58/2013 RT CP NO.158/Chd/Hry/2017

Shri Satya Bhushan Kaura. ....Petitioner.

Versus

M/s. DLF Ltd. & Ors.

....Respondents.

Present: Ms. Lakshmi Gurung and Mr. Yashpal Gupta, Advocates for

petitioners.

Mr. H.L. Tikku, Senior Advocate with Mr. Yashmeet, Mr. Rohan Sharma and Mr. Prabhjit Singh Gill, Advcoates for respondent

Nos. 1 and 2.

Mr. Anwar Ali Khan, Advocate for respondent No. 3.

As per office report, reply by respondent No. 2 along with resolution of Board of Directors and Power of Attorney have been filed and copy of reply supplied to the counsel opposite. Further, affidavit along with rejoinder on behalf of petitioner to the reply of respondent No. 1 has also been filed. List the matter on 19.01.2018 for arguments.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

November 15, 2017.